## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. (IB) No.507/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M.

Name of the Company Under Section		SREI Infrastructure Finance Limited-Versus-Confident Solar Pvt.Ltd.  7 IBC		

NEHA SOMANI, Financial Greditor/
Practising Company Secretary Applicant Source.

4/12/1019

## ORDER

Ld. Pr. CS for the financial creditor is present. No one is present from the corporate debtor's side.

Ld. Pr. CS for the financial creditor made a request that time may be given for filing supplementary affidavit in compliance of order dated 17/11/2017. Prayer is allowed. Supplementary affidavit may be filed by 05/12/2017.

List on 07/12/2017 for hearing.

Be

(Jinan K.R.) Member (I) Sed

(V.P.Singh) Member (J)